

(c) The National Dairy Research Institute, the Central Food Technological Research Institute and the U. P. Agricultural University at Pantnagar are seized of the problem of finding substitutes to milk. The product "Miltone" has already been developed at the CFTRI, Mysore. Research work on milk substitutes using soyabean is in progress at the U. P. Agricultural University and a substitute may soon be available in the market. Recently, the Government of India with the help of UNICEF is considering establishment of a big plant for the production of "Miltone" with a capacity of 24,000 litres per day. The Food Department have a provision of Rs. 26 lakhs for research and development of vegetable protein toned milk. Also a sum of Rs. 35 lakhs has been earmarked for financing U. P. A. U. for soyabean processing including soy milk and beverages.

Violation of Traffic Code

1018. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether crossing of a stop-line by a motor vehicle at any road crossing is a violation of the traffic code; if so, under which section and the name of the said code ;

(b) if not, whether the Delhi Traffic Police are challaning a lot of motor vehicles on this count when this type of an offence is not there in the code and the number of challans made on this count alone during 1971 and 1972 (upto June) ;

(c) steps Government and Delhi Traffic Police authorities are taking to educate properly the Delhi Traffic Corps on Traffic Rules and their violation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) : (a) and (b). Yes, Sir. This is an offence under rule 6.17 of Delhi Motor Vehicle Rules 1940 and is punishable under section 112 of the Motor Vehicle Act, 1939. 6574 and 6892 motorists were prosecuted for the above violation during 1971 and 1972 (upto June) respectively.

(c) The Officers and other subordinates, on their appointment in Delhi Traffic Police, have to undergo a regular course of six weeks'

training, which includes complete knowledge of traffic rules and regulations and practical training at important inter-sections and crossings. A test is also taken on completion of the course. Besides, some non-gazetted Officers of the Delhi Traffic Police are also deputed to the Traffic Training Institute, Bombay, for training.

Challans by Delhi Traffic Police

1019. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Delhi Traffic Police authorities have recently issued secret instructions to its subordinates in Delhi to carry out at least 100 challans per day by every traffic Sub-inspector. Havildar which in a way has fixed a quota for them to challan at least 100 people a day ;

(b) if so, whether as a result, hundreds of challans are being filed in courts of Delhi indiscriminately without even quoting the sections of the traffic rules violated by the so-called erring motorists etc. ; and

(c) the number of challans made during 1970, 1971 and 1972 (upto June) by the Delhi Traffic Police ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) : (a) No, Sir.

(b) Proper scrutiny is made at various levels before submitting challans in courts.

(c) 137,744, 148,954 and 85,560 challans were made during the years 1970, 1971, and 1972 (Upto June) respectively.

Electricity charges from Allottees of Type II Quarters in D. I. Z. Area

1021. SHRI M. S. SIVASAMY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the charges in respect of electricity consumed by the allottees of Type II Quarters in DIZ area, New Delhi for stair-case have been duly fixed ; and

(b) if so, the details thereof and the manner in which those are to be divided among the allottees ?